

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 840 OF 2017 IN
APPEAL NO. 330 OF 2017**

Dated: 26th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**NTPC Limited Appellant(s)
Vs.
GRIDCO Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya
Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R.1
Mr. Anand Shrivastava
Mr. Shivam Sinha
Mr. Jayant Dubey for R.3

ORDER

**IA NO. 840 OF 2017
(Appln. for stay)**

We have heard learned counsel for the appellant for some time.

List this application for further hearing on **27.03.2018**. In the meantime, learned counsel for the appellant is at liberty to intimate all the respondents about the pendency of this application before this Tribunal.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**